

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

42. CP/379(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.11.2022**

Name of the Parties: Sanmitra Engineers Private Limited
Vs.
Registrar of Companies Mumbai

Section 252(3) of Companies Act, 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time the matter could not be taken up therefore the matter is adjourned to 24.01.2023.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/NP/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)